

Labour, the number of verified membership amongst the port and dock

workers in Paradip Port are as follows:—

Name of the Union	Verified membership of the union amongst			
	Port employees	Dock Labour	Others	Total of Col. 3 to 5
1. (i) Paradip Port Workers' Union (group of Shri Nishamani Khuntia)	1528	298	..	1826
(ii) Paradip Port Workers' Union (group of Shri Pradyumna Bal)	510	..	198	708
2. Paradip Port Shramik Sangh	280	280
3. Paradip Shramik Congress	170	494	:	664
4. Paradip Port Ministerial Employees Association	Full records not produced			
TOTAL	2488	792	198	3478

(d) and (e) As twelve Members of Parliament from Orissa have made representations stating that the verification has not been done properly, the entire question is being further examined before labour trustees are appointed on the Port Trust Board.

Demurrage Paid by the Paradip Port Trust

650. SHRI SURENDRA MOHANTY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state the total amount paid as demurrage, by the Paradip Port Trust during the year 1977-78?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): Paradip Port Trust has so far provisionally paid Rs. 22,861 to the Railway for demurrage during the year 1977-78, pending finalisation of accounts.

Strength of Hindi Stenographers

651. DR. LOKESH CHANDRA: Will the Minister of ENERGY be pleased to state:

(a) what is the present requirement of Hindi Stenographers in the various Departments under his Ministry; and

(b) whether there is any difference in the pay scales allowed to the Hindi and English Stenographers respectively; if so, what are the pay scales of each category?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The present requirement of Hindi Stenographers in the Secretariat of the Departments under the Ministry of Energy is Two.

(b) No, Sir.

Pooling of guest house accommodation, etc. in the public sector undertakings under the Ministry of Industry

652. SHRI DEORAO PATIL:
SHRI BAPURAOJI MAROT-
RAOJI DESHMUKH: SHRI
KRISHNARAO NARAYAN
DHULAP:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have issued guidelines to the various public sector undertakings under his Ministry